

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 25.01.2019 (FRIDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
2.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
3.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 73 of 2019	Naresh Kumar Dhingra & Ors. Vs. Indian Overseas Bank & Anr.	Amit Dhall	
5.	Comp. App. (AT) (Ins) No. 78 of 2019 (With Defects)	Yogesh Bosmia & Ors. Vs. India Asses Growth Fund Through Essel Finance Advisors & Managers LLP & Anr.	Rani C	Gaurav Varma-R1&2
6.	Comp. App. (AT) (Ins) No. 84 of 2019	Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	
7.	Comp. App. (AT) (Ins) No. 85 of 2019	Sanju Rajendra Kashyap Vs. Shri Shankar Menon	Aabhas Parimal	
8.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	Tishampati Sen	
9.	Comp. App. (AT) No. 25 of 2019	Zenith Birla (India) Ltd. Vs. Pushpa VasANJI Negandhi & Ors.	Hitesh Sachar	
10.	Comp. App. (AT) No. 26 of 2019	Smruti Shreyans Shah Vs. The Lok Prakashan Ltd & Ors.	Anushree Kapadia	
11.	Competition App. (AT) No. 12 of 2019	Tirupathi Balaji Fibers Ltd. Vs. Competition Commission of India	Saurabh Jain	

For Admission (After Notice)

12.	Competition App. (AT) No. 84 of 2018	Uttarakhand Agricultural Produce Marketing Board Vs.	Vikram Sobti	Zoheb Hossain-CCI Nisha Kaur Uberoi Gautam Chawla-R2 Abhijeet Sinha-R4
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		Competition Commission of India & Ors.		
13.	Comp. App. (AT) (Ins) No. 701 of 2018	KEC International Ltd. Vs. Logic Eastern India Pvt. Ltd., through IRP	Piyush Joshi	Rajan Das Gupta
14.	Comp. App. (AT) (Ins) No. 703 of 2018	Ahluwalia Contracts (India) Ltd. Vs. Raheja Developers Ltd.	Shashank Garg	Garima Sharma
15.	Comp. App. (AT) No. 342 of 2018	The New Akot Cotton Ginning & Pressing Company Ltd. Vs. Shri Shyam Haribhau Sapkal & Ors.	Deepak Singh	Aayush Aggarwal-R1 bhishek Aggarwal-R2

For Hearing

16.	Competition App. (AT) No. 17 of 2018 Part Heard	Matrimony.com Ltd. Vs. CCI &Ors. With	Naval Chopra	Neha Mishra (R-CCI)
17.	Competition App. (AT) No. 18 of 2018 Part Heard	Google LLC. &Ors. Vs. CCI &Ors.	Ravisekhar Nair	Neha Mishra (R-CCI) Rajsekhar Rao (R-2)
18.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. CCI with	Nisha Kaur Uberoi	Zoheb Hussain
19.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. CCI With	Nisha Kaur Uberoi	Zoheb Hussain
20.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr.	Bina Gupta	Samar Bansal (R-CCI)
21.	Competition App. (AT) No. 75 of 2018	Tapash Ranjan Paul & Ors. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Pankaj seth (R-CCI)
22.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr. With	Nisha Kaur Uberoi	Samar bansal (R-CCI)
23.	Competition App. (AT) No. 77 of 2018	B.M. Thakkar & Co. Vs. Competition Commission of India & Ors. with	Vaibhav Gaggar	Samar Bansal (R-CCI)
24.	Competition App. (AT) No. 78 of 2018	Dakshay Thakkar Vs. Competition Commission of India & Ors. With	Vaibhav Gaggar	Samar Bansal (R-CCI)

25.	Competition App. (AT) No. 85 of 2018	Glenn M. Saldanha Vs. Competition Commission of India & Ors. with	Nisha Kaur Uberoi	Saurabh Mishra-CCI
26.	Competition App. (AT) No. 80 of 2018	M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors. with	Bina Gupta	Pankaj Seth-R1
27.	Competition. App. (AT) No.95 of 2018	Chemists and Druggists Association of Baroda & Ors. Vs. Competition Commission Of India & Others .	Anshul Narayan	Samar Bansal
28.	Competition Appeal (AT) No. 02& 04 of 2019	Divine Savior Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Anshul Narayan	Saurabh Mishra (R-CCI)

12.00 noon

For Hearing

29.	Contempt Case (AT) No. 13 of 2018 in Comp. App. (AT) (Ins) No. 47 of 2018	CA. G.V. Ravikumar, Liquidator of Suriya Textiles Pvt. Ltd. Vs. K. Kuppusamy, Ex. Director of Suriya Textiles Pvt. Ltd. With	B. Dhanaraj	Madhusmita Bora
30.	Comp. App. (AT) (Ins) No. 47 of 2018	K. Kuppuswamy Vs. State Bank of India &Ors. With	S. SantanamSwaminadhan, NishthaKhurana	M. Anbalagan, G. Ananda Selvam
31.	Comp. App. (AT) (Ins) No. 48 of 2018	K. Kuppuswamy Vs. State Bank of India &Anr.	S. SantanamSwaminadhan NishthaKhurana	M. Anbalagan, G. Ananda Selvam
32.	Comp. App. (AT) (Ins) No. 471 of 2018	Srinivasa Garment Pvt. Ltd. Vs. Danalakshmi Paper Mills Pvt. Ltd. &Anr.	Ravi Raghunath	P. Eswawamoorthy

Note: Court will not sit after 1:00 PM.

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By Order
-sd/-

Registrar